

Gujarat Appropriation Act, 2014

19 OF 2014

[28 July 2014]

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Gujarat Appropriation Act, 2014

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AN ACT

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the financial year ending on the thirty-first day of March, 2015.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows :-

1. Short title. :-

This Act may be called the Gujarat Appropriation Act, 2014.

2. Withdrawal of Rs. 9,31,53,10,89,000 from and out of the Consolidated Fund of the State of Gujarat for the financial year 2014-2015. :-

From and out of the Consolidated Fund of the State of Gujarat, there may be withdrawn sums not exceeding those specified in column 3 of the Schedule hereto annexed amounting in the aggregate to the sum of ninety-three thousand one hundred fifty-three crores, ten lakhs, eighty-nine thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2014-2015 in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation. :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

No. of Excess Demand / Appropriation	Services and Purposes	Revenue/ Capital	Sums not exceeding		
			Voted Expenditure	Charged Expenditure	Total
1	2	3	4		
SCHEDULE (See sections 2 and 3)					

1	Agriculture and Co-operation Department	Revenue	122190000	0	122190000
		Capital	4867000	0	4867000
2	Agriculture	Revenue	20352361000	0	20352361000
		Capital	2068203000	0	2068203000
3	Minor Irrigation, Soil Conservation and Area Development.	Revenue	364755000	0	364755000
		Capital	562667000	0	562667000
4	Animal Husbandry	Revenue	3218399000	0	3218399000
5	Co-operation	Revenue	1990881000	0	1990881000
		Capital	151667000	0	151667000
6	Fisheries	Revenue	1048190000	0	1048190000
		Capital	123802000	0	123802000
7	Other expenditure pertaining to Agriculture and Co-operation Department.	Capital	2733000	0	2733000
8	Education Department	Revenue	94508000	0	94508000
9	Education	Revenue	125556201000	1381467000	126937668000
		Capital	17461543000	0	17461543000
10	Other expenditure pertaining to Education Department	Revenue	11914000	0	11914000
		Capital	277007000	0	277007000
11	Energy and Petro-chemicals Department	Revenue	30223000	0	30223000
12	Tax Collection Charges (Energy and Petrochemicals Department)	Revenue	192072000	0	192072000
13	Power Projects	Revenue	27752333000	0	27752333000
		Capital	9729133000	0	9729133000
14	Other expenditure pertaining to Energy and Petro-chemicals Department	Revenue	118867000	0	118867000
		Capital	5880533000	0	5880533000
15	Finance Department	Revenue	133665000	0	133665000
16	Tax Collection Charges (Finance Department)	Revenue	1602661000	0	1602661000
17	Treasury and Accounts Administration	Revenue	855669000	0	855669000
	Pension and				

18	other Retirement Benefits	Revenue	41086147000	4103000	41090250000
19	Other expenditure pertaining to Finance Department	Revenue	28575273000	0	28575273000
		Capital	7533000	67000	7600000
20	Repayment of Debt pertaining to Finance Department and its servicing	Revenue	0	96643384000	96643384000
		Capital	0	36774737000	36774737000
21	Food, Civil Supplies and Consumer Affairs Department.	Revenue	191559000	0	191559000
22	Civil Supplies	Revenue	1958601000	0	1958601000
23	Food	Revenue	662636000	0	662636000
		Capital	1056537000	0	1056537000
24	Other expenditure pertaining to Food, Civil Supplies and Consumer Affairs Department	Capital	67000	0	67000
25	Forests and Environment Department	Revenue	86469000	0	86469000
26	Forests	Revenue	2278838000	1103000	2279941000
		Capital	2386564000	0	2386564000
27	Environment	Revenue	110800000	0	110800000
28	Other expenditure pertaining to Forest and Environment Department.	Capital	3067000	0	3067000
29	Governor	Revenue	0	40024000	40024000
30	Council of Ministers	Revenue	18600000	0	18600000
31	Elections	Revenue	108806000	0	108806000
32	Public Service Commission	Revenue	37587000	80525000	118112000
33	General Administration Department	Revenue	835714000	0	835714000
34	Economic Advice and Statistics	Revenue	842344000	0	842344000
35	Other expenditure pertaining to General Administration Department	Revenue	170962000	9870000	180832000
		Capital	6599473000	0	6599473000

36	State	Revenue	178958000	2627000	181585000
37	Legislature Loans and Advances to Government Servants in Gujarat Legislature Secretariat	Capital	2271000	0	2271000
38	Health and Family Welfare Department	Revenue	64269000	0	64269000
39	Medical and Public Health	Revenue	23794108000	0	23794108000
		Capital	11578689000	0	11578689000
40	Family Welfare	Revenue	4702164000	0	4702164000
		Capital	210460000	0	210460000
41	Other expenditure pertaining to Health and Family Welfare Department	Revenue	0	37000000	37000000
		Capital	3667000	0	3657000
42	Home Department	Revenue	127485000	0	127485000
43	Police	Revenue	21043594000	1024000	21044618000
44	Jails	Revenue	697553000	0	697553000
45	State Excise	Revenue	114999000	0	114999000
46	Other expenditure pertaining to Home Department.	Revenue	1264733000	4000000	1268733000
		Capital	6011005000	0	6011005000
47	Industries and Mines Department.	Revenue	188574000	0	188574000
48	Stationery and Printing	Revenue	394757000	0	394757000
		Capital	65000000	0	65000000
49	Industries	Revenue	9734429000	0	9734429000
		Capital	4339012000	0	4339012000
50	Mines and Minerals	Revenue	1115017000	0	1115017000
		Capital	46500000	0	46500000
51	Tourism	Revenue	246630000	0	246630000
		Capital	5185000000	0	5185000000
52	Other Expenditure pertaining to Industries and Mines Department	Revenue	428033000	0	428033000
		Capital	1334333000	0	1334333000
53	Information and Broadcasting Department	Revenue	12375000	0	12375000
54	Information and Publicity	Revenue	680297000	0	680297000
55	Other expenditure pertaining to Information and Broadcasting	Revenue	44914000	0	44914000
		Capital	1400000	0	1400000

56	Department Labour and Employment Department	Revenue	77814000	0	77814000
57	Labour and Employment	Revenue	7102753000	1100000	7103853000
		Capital	891480000	0	891480000
58	Other expenditure pertaining to Labour and Employment Department	Capital	2167000	0	2167000
59	Legal Department	Revenue	63781000	0	63781000
60	Administration of Justice	Revenue	4153951000	644974000	4798925000
61	Other expenditure pertaining to Legal Department	Revenue	698959000	0	698959000
		Capital	11800000	0	11800000
62	Legislative and Parliamentary Affairs Department	Revenue	62275000	0	62275000
63	Other expenditure pertaining to Legislative and Parliamentary Affairs Department	Capital	500000	0	500000
64	Narmada, Water Resources, Water Supply and Kalpsar Department	Revenue	134877000	0	134877000
65	Narmada Development Scheme	Capital	33969614000	0	33969614000
66	Irrigation and Soil Conservation	Revenue	7346920000	0	7346920000
		Capital	20620052000	366667000	20986719000
67	Water Supply	Revenue	651267000	0	651267000
		Capital	14020249000	0	14020249000
68	Other expenditure pertaining to Narmada, Water Resources, Water Supply and Kalpsar Department.	Revenue	0	700000000	700000000
		Capital	7333000	0	7333000
69	Panchayats, Rural Housing and Rural Development Department	Revenue	67020000	0	67020000
70	Community	Revenue	9893311000	0	9893311000

	Development				
71	Rural Housing and Rural Development	Revenue	17274879000	1305000000	18579879000
72	Compensation and Assignments	Revenue	912879000	0	912879000
73	Other expenditure pertaining to Panchayats, Rural Housing and Rural Development Department	Revenue	3621580000	0	3621580000
		Capital	26875000	0	26875000
74	Transport	Revenue	6207774000	0	6207774000
		Capital	4219536000	0	4219536000
75	Other expenditure pertaining to Ports and Transport Department	Revenue	496388000	0	496388000
		Capital	164867000	0	164867000
76	Revenue Department	Revenue	546118000	0	546118000
77	Tax Collection Charges (Revenue Department)	Revenue	2931398000	0	2931398000
78	District Administration	Revenue	2760200000	0	2760200000
79	Relief on account of Natural Calamities	Revenue	8316345000	0	8316345000
		Capital	1715000000	0	1715000000
80	Dang District	Revenue	306199000	0	306199000
81	Compensation and Assignment	Revenue	337950000	600000	338550000
		Capital	733000	133000	866000
82	Other expenditure pertaining to Revenue Department	Revenue	12141000	0	12141000
		Capital	1740000	0	1740000
83	Roads and Building Department	Revenue	106688000	0	106688000
84	Non-Residential Buildings	Revenue	4178010000	3733000	4181743000
		Capital	11550967000	0	11550967000
85	Residential Buildings	Revenue	1201988000	0	1201988000
		Capital	1855319000	0	1855319000
86	Roads and Bridges	Revenue	24527186000	27467000	24554653000
		Capital	14940871000	25333000	14966204000
87	Gujarat Capital Construction Scheme	Revenue	112117000	0	112117000
		Capital	1460500000	700000	1461200000
88	Other expenditures pertaining to Roads and	Revenue	114199000	93333000	207532000
		Capital	42533000	0	42533000

	Buildings Department				
89	Science and Technology Department	Revenue	1277224000	0	1277224000
90	Other expenditure pertaining to Science and Technology Department	Revenue	797064000	0	797064000
		Capital	271465000	0	271465000
91	Social Justice and Empowerment Department	Revenue	41883000	0	41883000
92	Social security and welfare	Revenue	7837955000	11500000	7849455000
		Capital	121453000	0	121453000
93	Welfare of Scheduled Tribes	Revenue	1701844000	0	1701844000
		Capital	285567000	0	285567000
94	Other expenditure pertaining to Social Justice and Empowerment Department	Capital	1067000	0	1067000
95	Scheduled Castes Sub-Plan	Revenue	18375333000	0	18375333000
		Capital	8259900000	0	8259900000
96	Tribal Area Sub-Plan	Revenue	42341937000	40000000	42381937000
		Capital	24554560000	40000000	24594560000
97	Sports, Youth and Cultural Activities Department	Revenue	35859000	0	35859000
98	Youth Services and Cultural Activities	Revenue	2228881000	0	2228881000
		Capital	170667000	0	170667000
99	Other expenditure pertaining to Sports, Youth and Cultural Activities Department	Capital	771000	0	771000
100	Urban Development and Urban Housing Department	Revenue	38831000	0	38831000
101	Urban Housing	Revenue	6420881000	879261000	7300142000
102	Urban Development	Revenue	52279450000	0	52279450000
		Capital	666667000	0	666667000
103	Compensation, Assignment and Tax Collection Charges	Revenue	921333000	200000000	1121333000
	Other expenditure pertaining to	Revenue	2213000	0	2213000

104	Urban Development and Urban Housing Department	Capital	1073000	0	1073000
105	Women and Child Development Department	Revenue	20763000	0	20763000
106	Other expenditure pertaining to Women and Child Development Department	Revenue	12297913000	4467000	12302380000
		Capital	763769000	0	763769000
107	Climate Change Department	Revenue	5950000	0	5950000
108	Other expenditure pertaining to Climate Change Department	Revenue	430667000	0	430667000
Total:		Revenue	576515062000	102116562000	678631624000
		Capital	215691828000	37207637000	252899465000
Grand Total:			792206890000	139324199000	139324199000